

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:484
ANSWERED ON:20.02.2009
REDUCTION IN VACATION TIME
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Union Government is contemplating to reduce the variation time in Supreme Court and High Courts;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (SHRI H.R. BHARDWAJ)

(a) to (c) : No, Sir. The working hours in the Supreme Court and High Courts are regulated by the rules framed by the respective Courts. According to available information, the Supreme Court of India works for 222 days in a year and all High Courts in the country normally have 210 working days in a year.